

IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **13.09.2023** THROUGH VIDEO CONFERENCING

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PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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APPLICATION NUMBER :  
PETITION NUMBER : CP(CA)/89(CHE)/2023  
NAME OF THE PETITIONER(S) : Pfizer Healthcare India Pvt Ltd  
NAME OF THE RESPONDENTS :  
UNDER SECTION : Sec 66 of CA, 2013

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**ORDER**

Petitioner is represented by Ld. Counsel Mr. Pawan Jhabakh.

Petitioner is directed to serve Notice of this Petition on the Respondents i.e RoC Chennai, RD Chennai, RBI, Creditors of the Company and file Affidavit of Service.

In addition to that publication be effected in the "**The New Indian Express**" (Tamil Nadu Edition) and "**Dinamalar**" Tamil (Tamil Nadu Edition) for inviting objections if any from the Respondents/parties.

Petitioner permitted to serve notices on the Creditors through email and file affidavit of service.

List this Petition for reply/objection from the authorities/Respondents on **15.12.2023**.



[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)



[SANJIV JAIN]  
MEMBER (JUDICIAL)